

OFFICE OF THE DISTRICT JUDGE, NADIA

AT KRISHNAGAR

(ENGLISH DEPARTMENT)

O R D E R

No.280

Dated, Krishnagar, 3rd September, 2021

In view of the **Notification No.3442-A dated, Calcutta the 2nd September, 2021 of the Hon'ble High Court, Calcutta**, the concerned Learned Additional Sessions Judges of all the sub-divisions in this Judgeship are hereby requested **not to take any action** in terms of this Office Memo No.1131/15/XV-1A dated, Krishnagar, the 23rd August, 2021 and this Office Order No.262 dated 23rd August, 2021 communicated to you vide this Office Memo No.1139(28)/XV-1A dated, Krishnagar, the 23rd August, 2021 in pursuance of the **earlier Notification No.3370-A dated, Calcutta the 18th August, 2021 of the Hon'ble High Court, Calcutta** regarding delegation of power upon the Additional Sessions Judges at sub-division level to deal with bail petitions under section 438 of the Cr.P.C.

This order be communicated to the Hon'ble Court at Calcutta through e-mail.

Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all concerned via electronic mode of communication.

The order be also uploaded in the official website of the District judiciary.

Inform all concerned.

Sd/-

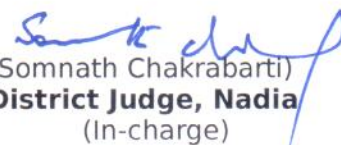
(Somnath Chakrabarti)
District Judge, Nadia
(In-charge)

Memo No.1189(28)/XV-1A,

Dated, Krishnagar, the 3rd September, 2021

Copy forwarded for information and necessary action to the:

- 1-3: Addl. Dist. & Sessions Judge, Ranaghat/Kalyani/Tehatta.
- 4: Chief Judicial Magistrate, Nadia at Krishnagar.
- 5 - 8: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.
- 9: Public Prosecutor, Nadia at Krishnagar.
- 10: District Magistrate, Nadia at Krishnagar.
- 11: Superintendent of Police, Krishnagar Police District.
- 12: Superintendent of Police, Ranaghat Police District.
- 13: President/Secretary, District Bar Association, Krishnagar.
- 14: President/Secretary, Krishnagar Bar Association, Krishnagar.
- 15: President/Secretary, Criminal Court Bar Association, Krishnagar.
- 16: President/Secretary, Munsif Court Bar Association, Krishnagar.
- 17: President/Secretary, Ranaghat Court Bar Association, Ranaghat.
- 18: President/Secretary, Kalyani Court Bar Association, Kalyani.
- 19: President/Secretary, Tehatta Court Bar Association, Tehatta.
- 20: President/Secretary, Nabadwip Court Bar Association, Nabadwip.
- 21: Nodal Officer/System Officer, e-Court Project, Nadia.
- 22: Sessions Department, Sessions Judge's Court, Sadar.
- 23-26: Filing Sections, Krishnagar/Ranaghat/Kalyani/Tehatta.
- 27: Order Book.
- 28: Office File.


(Somnath Chakrabarti)
District Judge, Nadia
(In-charge)